- (c) The roll-out plan of the scheme is: 315 districts in 2017-18, 235 districts in 2018-19 and remaining districts in 2019-20. In the first phase, 22 districts of Maharashtra are covered.
- (d) The total budget of the scheme is ₹ 9046.17 crore for three years from 2017-18. The source of funding is Government Source (50%) *i.e.* ₹ 4523.08 crore with cost sharing in the prescribed ratio with the States/UTs and IBRD or other MDB funds (50%) *i.e.* ₹ 4523.08 crore. The net Government of India share is ₹ 2849.54 crore for three years. Implementation of the scheme is by the States/UTs and the allocation of funds is based on number of districts covered in the phased roll out of the scheme.

Sexual abuse and harassment in women shelter

2070. SHRI B. K. HARIPRASAD: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether complaints of sexual abuse and harassment of women inmates of women shelters have been reported and if so, the details thereof, including the status of Bastar Rape Case in naxalite affected area; and
- (b) the corrective measures taken to curb such incidences and monitor these shelters to curb such incidences?

THE MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (DR. VIRENDRA KUMAR): (a) No sir, as there is no Swadhar Home in Bastar District under Swadhar Greh scheme.

(b) Question does not arise.

Anganwadi Centres in Manipur

2071. SHRI K. BHABANANDA SINGH: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the details of Anganwadi Centres in the country, State-wise and the details thereof, district-wise in Manipur;
- (b) the details of honorarium given to the Anganwadi workers, helpers and other staff in the State;
- (c) the manner in which the Ministry channelise the honorarium in the State, the details thereof;

Unstarred Questions

- (d) whether the people working in Anganwadis do get the honorarium regularly or get them at the end of months together, if so, the details thereof and the measures taken to prevent such irregularities; and
- (e) the details of inspection mechanism of Anganwadi Centres to root out nonfunctional Centres in the State?

THE MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (DR. VIRENDRA KUMAR): (a) The details of Anganwadi Centres in the country, State/UT-wise is given in the Statement (See below) and the details of district-wise Anganwadi Centres in Manipur are as follows:-

| Sl. | Name of District | Existing Nos. of Anganwadi Centres | | |
|-----|-----------------------------|------------------------------------|----------|-------|
| No. | _ | AWC | Mini-AWC | Total |
| 1. | Bishnupur | 912 | 60 | 972 |
| 2. | Imphal West | 1908 | 173 | 2081 |
| 3. | Imphal East and Jiribam | 1482 | 180 | 1662 |
| 4. | Thoubal and Kakching | 1353 | 93 | 1146 |
| 5. | Churachandpur and Pherozawl | 1076 | 171 | 1247 |
| 6. | Chandel and Tengnoual | 653 | 318 | 971 |
| 7. | Senapati and Kngpokpi | 1217 | 214 | 1431 |
| 8. | Tamenglong and Noney | 544 | 107 | 651 |
| 9. | Ukhrul and Kamjong | 813 | 236 | 1049 |
| | Total | 9958 | 1552 | 11510 |

- (b) The Government of India presently pays monthly honorarium to the AWWs, AWWs of Mini-Anganwadis and AWHs @ ₹ 3,000/-, ₹ 2,250/- and ₹ 1,500/respectively in the prescribed cost sharing ratio with the States/UTs. In addition, State Government of Manipur is paying @ ₹ 100/- per AWW and ₹ 50/- per AWN per month as incentive. As regards other staff, they are born on the cadre of State Government/UT Administration and their pay scales/salary is regulated as per respective State/UT rules. However, Government of India pays the salary of permissible ICDS functionaries in the prescribed cost sharing ratio.
- (c) and (d) Ministry sanctions the funds for various components including payment of honorarium of Anganwadi Worker/Helper in the form of grants. Implementation of the scheme is done by the States/UTs including the payment of honorarium to AWWs/AWHs. The States/UTs are expected to pay the honorarium every month. However, in case of any complaint in late payment of honorarium, the respective

State Government/UT Administration is requested to investigate the matter and take corrective measures from time to time.

(e) The ICDS Scheme has an in-built monitoring system since its inception to track the physical progress of the scheme in respect of various input process, output and impact indicators through a standardized Management Information System (MIS), regular reports, monthly, quarterly, half yearly etc.

In order to strengthen the performance of ICDS, Government has introduced 5-tier monitoring and review mechanism at different levels (National/State/District/Block and Anganwadi level) for monitoring the status of Anganwadi Centres. Government has issued guidelines on 31.03.2011 for Constitution of Monitoring and Review Committees at different levels to review progress in implementation of the Integrated Child Development Services (ICDS) Scheme. Composition and key roles of such committees at different levels have been defined.

Statement

State/UTs-wise number of Anganwadi Centres (AWCs)/Mini-AWCs sanctioned/
operational as on September 2017

| Sl. | States/UTs | AWCs/Mini-AWCs | Operational |
|-----|-------------------|----------------|-------------|
| No. | | Sanctioned | |
| 1 | 2 | 3 | 4 |
| 1. | Andhra Pradesh | 55607 | 55607 |
| 2. | Telangana | 35700 | 35634 |
| 3. | Arunachal Pradesh | 6225 | 6225 |
| 4. | Assam | 62153 | 62153 |
| 5. | Bihar | 115009 | 91677 |
| 6. | Chhattisgarh | 52474 | 49966 |
| 7. | Goa | 1262 | 1257 |
| 8. | Gujarat | 53029 | 53029 |
| 9. | Haryana | 25962 | 25962 |
| 10. | Himachal Pradesh | 18925 | 18925 |
| 11. | Jammu and Kashmir | 31938 | 29599 |
| 12. | Jharkhand | 38432 | 38432 |
| 13. | Karnataka | 65911 | 64558 |
| 14. | Kerala | 33318 | 33115 |

Based on State level consolidated report sent by State Government and information sent in templates by State Government/UTs.

107

855

1400000

107

855

1356569

Nodal agency for Nirbhaya fund

2072. SHRI D. KUPENDRA REDDY: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether it is fact that the Ministry would be the nodal agency for the Nirbhaya fund;
 - (b) if so, the details thereof;

Lakshadweep

Puducherry

Total

35.

36.